GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 374

TO BE ANSWERED ON THE 19TH JULY, 2022/ ASHADHA 28, 1944 (SAKA)

STATUS OF CCTNS PROJECT

374. SHRI SHYAM SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present status of Criminal Tracking Network and Systems (CCTNS) project in the State of Uttar Pradesh and the time by which the Crime and project is likely to be completed;

(b) the details of the provisions for prevention of data leak and surveillance in the CCTNS project; and

(c) the details of benefits of the CCTNS project after full implementation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) 'Police' and 'Public Order' are state subjects as per the Seventh Schedule to the Constitution of India. As per information available with National Crime Records Bureau, Crime and Criminal Tracking Network and Systems (CCTNS) application has been deployed in all the 1846 police stations in Uttar Pradesh (as on 1 June 2022).

(b) The CCTNS is available for use by law enforcement agencies/officers in a secured network.

(c) The CCTNS has, inter-alia, enabled computerization of important police processes, given a provision for a national platform for inter-linking and sharing of data among Police Stations and other central law enforcement agencies for crime investigation, and has established digital access of several Police services to citizens in all States/ Union Territories.

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